COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 77 of 2015

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

.... Appellant(s)

Global Energy Pvt. Ltd.

Vs.

Maharashtra Electricity Regulatory Respondent(s)

Commission &Ors.

Counsel for the Appellant(s) : Ms. Ankita Batra

Counsel for the Respondent(s) : -

<u>ORDER</u>

List this matter on <u>12.04.2018</u>, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr